

(c) if so, what are these; and

(d) the advantages of the new set-up?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) In the old set up, before papers were submitted to a Deputy Secretary, they were noted upon at three different levels which have now been replaced by one in the reorganised set-up.

(b) and (c) Minor difficulties concerning the tracing of old references, the provision of adequate stenographic assistance etc. were encountered but they are being gradually overcome.

(d) The advantages are better quality of work and higher speed of disposal.

Flood Control in Delhi

**352. Shri Kolla Venkalah:
Shri M. N. Swamy:
Shri Laxmi Dass:
Shri Vishwa Nath Pandey:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 98 on the 4th November, 1965 and state:

(a) whether the recommendations of the expert Committee on flood control in Delhi and the surrounding areas, having inter-State aspects have been discussed in an inter-State conference;

(b) if so, the decisions taken on the different recommendations at the conference; and

(c) the action taken or proposed to be taken to implement them?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). Most of the flood control works recommended by the Committee have already been taken up for implementation as a result of discussions held from time to time with the representative of Punjab, Delhi

Administration and Delhi Municipal Corporation. Position regarding other recommendations still to be implemented is given in the statement laid on the Table. [Placed in Library. See No. LT-5485/66].

Alleppey Medical College

**353. Shri Vasudevan Nair:
Shri Warior:**

Will the Minister of Health and Family Planning be pleased to state:

(a) the total amount due to the students which was collected by the management of the Alleppey Medical College, Kerala prior to July, 1965 on account of capitation fee; and

(b) the steps so far taken for the return of this amount to the students?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b): Sums amounting to Rs. 11,40,900 as Capitation fees and donations were collected from the students by the T.D. Medical College, Alleppey. It is reported that the entire amount has been spent on buildings, equipment etc. The College has assured the concerned candidates of their admission during the coming three years and, therefore, considers that the question of return of fees/donations to the students does not arise.

The matter is under correspondence with the State Government.

Evictees of Purana Qila, New Delhi

354. Shri Gulshan: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that evictees of Purana Qila, New Delhi were assured that they will be allotted alternative plots of 80 sq. yards within a period of six months when they were taken to transit camp of Madangir;

(b) if so, the number of families settled on 80 sq. yards plots upto December, 1965; and

(c) if not, the reasons for the delay in settling them under the *Jhuggi Jhompri* scheme?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) No.

(b) Does not arise.

(c) In order to provide accommodation for about 50,000 eligible squatters, only 25 sq. yards plots are being developed at present. Plots of 80 square yards are therefore not available for allotment to them including those evicted from Purana Qila. They will be considered, along with others, for allotment of tenements and 80 square yards plots on rental basis as and when the tenements/plots are constructed/laid.

Dispensary for Madangir Colony

355. Shri Gulshan: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that only one dispensary of Delhi Administration consisting of only one doctor is serving a population of more than twenty thousand of the *Jhuggi Jhompri* transit camp at Madangir; and

(b) if so, the steps being taken to provide adequate medical facilities to those residents?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). One dispensary and one Maternity and Child Welfare Sub-centre under the Administrative control of the Delhi Municipal Corporation, are functioning at Madangir. The dispensary is under the charge of a wholetime Medical Officer. The Sub-Centre, which remains open on all week days is visited twice a week by a lady doctor. Patients requiring hospitalisation are referred to the colony hospitals at Kalkaji and Malviya Nagar or Safdarjung Hospital. The medical facilities provided are considered adequate.

Jhuggi Jhompri Scheme

356. Shri Gulshan: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that under the *Jhuggi Jhompri* scheme, allottees of 25 square yards plots in different *Jhuggi Jhompri* camps are to be allotted four-storeyed tenements instead of 80 square yards plots;

(b) if so, the number of such four storeyed tenements under construction with their respective sites and the actual rent proposed to be fixed; and

(c) the number of families proposed to be settled before the General Elections of 1967?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) No. There has been no change in the original scheme. To the eligible squatters either plots of 80 square yards or tenements will be allotted in due course. As the number of eligible squatters is more than 50,000 for the present only plots of 25 square yards are being allotted.

(b) 5,000 tenements have been sanctioned for construction. Out of these, 3,872 tenements are under construction at the following sites:

(i) Kalkaji	1,272
(ii) Garhi Jharia Maria	.. 384
(iii) Ranjit Nagar Khampur	496
(iv) G. T. Road Shahdara	.. 496
(v) Si'ampur	.. 224
(vi) Najafgarh Road	.. 1,000
	TOTAL 3,872

The rent of a tenement has been provisionally fixed at Rs. 32 per month. In case of persons whose income is less than Rs. 250 per month, subsidised rent of Rs. 18 per month will be charged in the first year and it